

GOVERNMENT OF ASSAM
LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH
E -BLOCK, 2ND FLOOR, DISPUR, GUWAHATI-6

No.E-419326

Dated Dispur, the 30th December, 2023

OFFICE ORDER

In pursuance of letter No.CS/2023/50, dated 06/12/2023 of the office of the Chief Secretary, Assam, all concerned Assistant Section Officers and Junior Administrative Assistants of the Department, who looks after Departmental Proceeding Cases and Court Cases shall maintain the physical files in electronic mode simultaneously for smooth tracing or accessing of the corresponding records.

Signed by

Dipen Chandra Saikia

Date: 30-12-2023 15:56:45

Joint Secretary to the Govt. of Assam,
Legislative Department,
Dispur, Guwahati-6.

Memo No. E-419326 -A

Dated Dispur, the 30th December, 2023

Copy to :-

1. P.S. to the Secretary to the Govt. of Assam, Legislative Department, Dispur, Assam for information.
- ✓ 2. All Officers of Legislative Department for information and necessary action.
3. Superintendent, Legislative Department for information and necessary action.
4. All Assistant Section Officers / Junior Administrative Assistants, Legislative Department for information and necessary action.
5. Office copy.

By order etc.,

[e-signed]

Joint Secretary to the Govt. of Assam,
Legislative Department, Dispur, Guwahati-6.